

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 08.04.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1	A.No.172/2021 MA. No.421/2021	Baldevbhai Patel		SEBI		Admission		<u>PREFERENTIALALLOTMENT</u>
	A.No.173/2021 MA. No.422/2021	Shailesh Patel						
	A.No.174/2021 MA. No.423/2021	Harshad Patel						
	A.No.175/2021 MA. No.424/2021	Ramilaben Patel						
	A.No.176/2021 MA. No.425/2021	M. Mathivanan						
	A.No.177/2021 MA. No.426/2021	M. Mathivanan						
AT 11.05 A.M.								
2	A.No.178/2021 MA. No.427/2021	Jinal Apurva Rawal		SEBI		Admission		<u>POLYTEXPRICERISE</u>

AT 11.10 A.M.

3	8/2018	Navin Tayal & Anr.	Mr. Gaurav Joshi, Senior Advocate i/b. Mindspright Legal	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b ELP	Part Heard	06.04.2021	<u>TAYALGUPTA</u>
	09/2018	Kulwinder Nayyar	Mr. Priyanshu Mishra, Advocate					
	10/2018	Advik Textiles & Realpro Pvt. Ltd.						
	11/2018 Lead Matter	Rohitkumar Premkumar Gupta	Mr. Pradeep Sancheti, Senior Advocate					
	250/2020	Navin Tayal & Anr.	Mr. Gaurav Joshi, Senior Advocate i/b. Mindspright Legal					
	261/2020	Advik Textiles & Realpro Pvt. Ltd.	Mr. Priyanshu Mishra, Advocate					
	262/2020	Kulwinder Nayyar						
	263/2020	Rohitkumar Premkumar Gupta	Mr. Pradeep Sancheti, Senior Advocate					

AT 11.30 A.M.

4	201/2018	Suzlon Energy Ltd. and Anr.	Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew and Associates	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission disposal	19.03.2021	<u>DISCLOSURELA</u>
AT 11.40 A.M.								
5	MA. No. 337/2018 & 396/2018 A/W	Rajeev Bhanot & Ors.	Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Shyam Mehta, Senior Advocate i/b LP	Admission Disposal	09.03.2021	<u>BHANOT</u>
	MA.No. 360/2018 & A.No. 405/2018 A/W	Vijay Sharma						
	MA.No. 525/2019 & A.No. 562/2019	Shruti Sharma						
AT 11.50 A.M.								
6	486/2018 and MA.No.299-2021	Rich Infra Developers India Ltd. & Ors.	Mr. Shivkant Arora, Advocate	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b The Law Point	Admission Disposal	17.03.2021	<u>CISRIDIL</u>
AT 10.55 A.M.								
7	A.No. 499/2019 A/W	Art Nirman Limited	Ms. Natasha Dhruvan Shah, Advocate	NSEIL & Anr.	Mr. Sachin Chandarana, Advocate i/b MKA & Co. for R-1	Admission Disposal	01.03.2021	<u>ARTNSEIL</u>
	MA.No. 554/2019 & A.No.500/2019	Art Nirman Limited			Mr. Suraj Choudhary, Advocate i/b. K. Ashar & Co. for R-2			
AT 12.00 NOON								
8	MA. NO. 13/2020 & IRDAI A. NO. 8/2020	Future Generali India Life Insurance Co. Ltd.	Mr. Arka Saha, Advocate i/b Khaitan & Co.	IRDAI	Mr. Kevic Setalvad, Senior Advocate i/b K. Ashar & Co.	Admission Disposal	04.03.2021	<u>FGIRDAI</u>

AT 12.10 P.M.

9	MA.No. 42/2020 & A.No. 46/2020	Nirshilp Commodities and Trading Pvt. Ltd. &Anr.	Ms. Aayushi Sharma, Advcoate	SEBI	Mr. Kuimar Desai, Adv- I/b Vidhii Partners	Admission Disposal	01.03.2021	<u>AODENSO</u>
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AT 12.15 P.M.

10	59/2020	Pia Johnson & Anr.	Mr. Somasekhar Sundaresan, Advocate i/b Parinam Law Associates	SEBI	Mr. Shyam Mehta, Senior Advocate i/b ELP	Admission Disposal	02.03.2021	<u>PIAJSEBI</u>
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AT 12.25 P.M.

11	A.No.134/2020	Sunshine India Land Developers Ltd. & Ors.	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates	SEBI	Mr. Vishal Kanade, Advocate i/b. The Law Point	Admission Disposal	05.03.2021	<u>DEMANDNOTICEOFCD</u>
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AT 12.30 P.M.

12	A. No. 195/2020	NNM Securities Pvt. Ltd.	Mr. Somasekhar Sundaresan, Advocate	NSEIL	Mr. Nimay Dave, Advocate i/b MKA	Admission Disposal	24.02.2021	<u>NNMSECURITIES</u>
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AT 12.40 P.M.

13	MA. No. 525/2020 (Delay Application) & A. No. 404/2020	Arohan Trustee Pvt. Ltd.	Mr. Paras Parekh, Advocate i/b. Parinam Law Associates	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b. The Law	Admission Disposal	11.03.2021	<u>REMANDCISREFUND</u>
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AT 12.50 P.M.

14	A. No. 468/2020 MA. No. 483-2020-urgent hearing & MA. No.484-2020-COD & MA.No. 201/2021 (Add Documents)	Mrs. B. Pushpavati & Ors. Vs SEBI & Ors	Mr. Pradeep Sancheti, Senior Advocate i/b. K. Ashar & Co.	SEBI & Anr.	Mr. Pradeep Sancheti, Sr. Advocate for R-1 Ms. Kunjal Patil, Advocate i/b King Stubb & Kasiva for R-3	Admission Disposal	26.03.2021	<u>COMPLAINTCIS</u>
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AT 01.00 P.M.

15	A.No. 525/2020	BDS Share Brokers Pvt.Ltd.	Mr. Nithish Bangera, PCS	SEBI	Mr. Akshay Kolse Patil, Advocate i/b Vidhii Partners	Admission Disposal	12.03.2021	<u>BULKDEALS</u>
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AT 01.10 P.M.

16	A.No. 54/2021 AO	Smt. Chandrakala Purohit	Mr. Jugal C. Thacker, FCA	SEBI	Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co	Admission Disposal	19.03.2021	<u>SIPHONEDFUNDS</u>
	A.No. 56/2021 AO	Amit Khemka						
	& MA. No.161/2021 (Stay App) & MA. NO. 146_2021 (Intervention App) AND A.No. 526/2020 AO	Anil Agarwal	Mr. P.N. Modi, Senior Advocate i/b Vis Legis Law Practice					
	A.No. 240/2019 A/W WTM	Anil Agarwal	Ms. Neha Sonawane, Advocate i/b Vis Legis Law Practice					
	A.No. 241/2019 A/W WTM	Bharat N. Shiroya	Mr. Jugal C. Thacker, FCA					

	A.No. 242/2019 A/W WTM	Annu Anil Agarwal					
	A.No. 243/2019 A/W WTM	AmitKhemka					
	A.No. 244/2019 A/W WTM	ChandrakalaPurohit					
	A.No. 363/2019 WTM A/W	Jugal C. Thacker					
	A.No.395/2020 AND MA. NO. 144-2021 Intervention App) AO A/W	Jugal C. Thacker			Mr. Kevic Setalvad, Senior Advocate i/b K Ashar & Co. Mr. Rahul Lakhiani, Advocate i/b Desai & Diwanji for Intervener.		
	A.No.396/2020AND MA. NO. 143-2021 Intervention App) AO A/W	Bharat N. Shiroya					
	A.No.403/2020 AND MA. NO. 142-2021 Intervention App) AO A/W	Annu Anil Agarwal					
	MA. No. 494/2020 (Delay Application) & A.No. 481/2020	J Jfincap Pvt. Ltd.	Mr. Rajesh Khandelwal, Advocate i/b Juris Link				

	A.No. 459/2020AND MA. NO. 147-2021 Intervention App) AO A/W	Comfort Intech Ltd.	Ms. Neha Sonawane, Advocate i/b Vis Legis Law Practice					
	A.No. 467/2020AND MA. NO. 145/2021 Intervention App) AO	Comfort Securities Ltd.						
<u>AT 12.20 P.M.</u>								
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER</u>								
17	MA.No.156/2021 (Delay Application) & A.No.108/2021	Ravi B. Wattamwar HUF	Mr. Prakash Shah, Advocate i/b. Prakash Shah & Associates	SEBI	Mr. Chirag Bhavsar, Advocate i/b. MDP & Partners	Admission	26.03.2021	<u>MISHKAPRICERISE</u>
	MA.No.157/2021 (Delay Application) & A.No.109/2021	Megha Ravi Wattamwar						
	MA.No.212/2021 (Delay Application) & A.No.159/2021	Sanjay Ambadas Joshi						
	MA.No.213/2021 (Delay Application) & A.No.160/2021	Vinita Sanjay Joshi						
	72/2021	Sorabh Kumar Poddar						

